

DIVISION BENCH  
COURT - I

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1837(KB)2019  
IA(I.B.C)/529(KB)2023,  
IA(I.B.C)/1076(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	UCO BANK VS LIMTEX [INDIA] LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance VC and Physical (Hybrid) Mode**

Ms. Rakhi P. Paul, Adv. ] For the Applicant

Mr. Rites Goel, Adv. ] For Madhu Trade and Investment Co. Pvt. Ltd.  
Ms. Tanvi Luhariwala, Adv.

Mr. Anurag Bagaria, Adv. ] For Respondent No.8  
Ms. Riya Debnath, Adv.  
Mr. Devansh Sonthalia, Adv.

Ms. Urmial Chakraborty, Adv. ] For Respondent Nos.1 to 3 in IA-529-2023 &  
Mr. Tapas Kr. Das, Adv. IA-1076-2023

**ORDER**

1. Ld. Counsel for the parties present.
2. IA(IBC)/1076(KB)2023
  - a. Final opportunity of two weeks' time is granted for filing reply-affidavit by the Respondents who have not filed.
3. Post this matter on **17.05.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**